

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Civil Misc. Review Application No. 120 of 2003

In

Original Application No. 1232 of 2003

Allahabad this the 9<sup>th</sup> day of February, 2004

Hon'ble Mr.A.K. Bhatnagar, Member (J)  
Hon'ble Mr.D.R. Tiwari, Member (A)

1. Union of India through the Secretary, Ministry of Communications, Department of Post, Dak Bhawan, New Delhi.
2. Post Master General, Gorakhpur.
3. Superintendent of Post Offices, Basti.
4. Sub Divisional Inspector, East Division, Basti.

By Advocate Shri R.C. Joshi

Versus

Mohd. Naseem Son of Shri Mohd. Ramjan, resident of village Rakha Kalan, Post Dano Kuyian, via Semariyavan, District Sant Kabir Nagar.

By Advocate

O R D E R

By Hon'ble Mr.A.K. Bhatnagar, Member (J)

This review application has been filed for review of the order dated 16.10.2003 passed in O.A.No. 1232 of 2003.

2. The main ground for review taken by the review applicants(respondents in the O.A.) is that the instructions from the Regional Office dated 21.08.2003 which were issued

:: 2 ::

to the effect that no substitute will be engaged on the vacant post, could not be brought to the notice of the Tribunal at the time of arguments, therefore, the order dated 16.10.2003 be reviewed. It is not denied by the respondents that the post is not there on which the applicant was working. We have perused the grounds taken in the review application and these do not justify the review of the order sought for. We do not find any error apparent on the face of record. No case of review is made out. The review application is rejected accordingly under circulation rules.

*Dharm*  
Member (A)

*Arv*  
Member (J)

/M.M./